

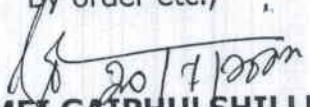
HIGH COURT OF MANIPUR
AT IMPHAL

CORRIGENDUM

Imphal, the 20th July, 2022

No. HCM/A-89/2019-Estt./ 12580 : The paragraph "***This is issued with the concurrence of FD(PIC) vide their U.O. No. 166/2020-2021/FD(PIC) dated 13/11/2020 and D.P. vide their U.O. No. 68/2020-21/DP dated 21/01/2021***" as contained in the Appointment Order No. HCM/A-89/2019-Estt./10410 dated 9th June, 2022, stands deleted.

By order etc.,


(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to :

1. The Director, Manipur Judicial Academy.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl.), High Court of Manipur.
5. The Commissioner Vigilance, Government of Manipur.
6. The Registrar (Admn./PM&P), High Court of Manipur.
7. The Deputy Registrar (Accounts/Planning), High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
12. ~~The System Analyst, High Court of Manipur.~~
- He is requested to upload the same in the Official Website of this Registry.
13. Person Concerned.
14. Guard File/Concerned File.